

1537
05/08/2019
HIGH COURT OF DELHI : NEW DELHI

No. 35/DHC/Gaz./G-1/VI.E.2(a)/2019

Dated, the 01/08/2019.

CORRIGENDUM

In partial modification of this Court's Notification No. 26/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 29.05.2019, the name of Officer at S. No. 3 "Mr. A.K. Mendiratta" be read as "Mr. Anoop Kumar Mendiratta".

BY ORDER OF THE COURT

Sd/-

(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

4055-4098
Endst. No. _____/DHC/Gaz./G-1/VI.E.2(a)/2019

Dated, the 11/08/2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
3. The District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
4. The District & Sessions Judge (North-West), Rohini Courts Complex, New Delhi.
5. The District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
6. The District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
7. The District & Sessions Judge (North), Rohini Courts Complex, New Delhi.
8. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
9. The District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
10. The District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
11. The District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi.
28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
30. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
31. The DR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
32. All Registrars, Delhi High Court, New Delhi.
33. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
34. The Pay & Accounts Officer, Tis Hazari, Delhi.
35. The Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.

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37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
39. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
43. Personal file of the officers concerned.
44. Guard File.

AKSHAY

JOINT REGISTRAR (GAZ.-I)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 60940-954/Power/Gaz/2019

Dated 05 AUG 2019

Sub:-Corrigendum No. 35/DHC/Gaz/G-1/VI.E.2(a)/2019 dated 01.08.2019

Copy forwarded for information & necessary action to :

1. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Branch, CMM Office (Central) Facilitation Centre, Tis Hazari Courts, Delhi.
2. Reader/PS to the Ld. District & Sessions Judge (HQs).
3. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The PS/Reader to Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.

(ANKUR JAIN)

Addl. District Judge (Central)

Officer In-charge (Judicial Branch, Central)

For District & Sessions Judge (HQs)